

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/01038/2018

DATED THIS THE 29TH DAY OF NOVEMBER 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

Narasimha Golla,  
S/o Rama Golla,  
Age 47 years,  
Working as LDC,  
O/o Regional Provident Fund  
Udupi. And now R/at  
Hadimane House,  
Hosangadi post,  
Kundapura Taluk,  
Udupi District 576 282

..... Applicant

(By Shri MR.Achar...Advocate)

V/s.

1.The Secretary,  
Ministry of Labour and Employment,  
Government of India,  
New Delhi 110 001

2.The Regional Provident Fund  
Commissioner, HRM,  
Zonal Office,  
Bengaluru – 560 013

3.The Additional Central  
Provident Fund Commissioner,  
Karnataka & Goa State,  
Kaveri Bhavisha Nidi Enclave,  
HMT Main Road,  
Jalahalli,Bangalore – 560 013 .

4.The Assistant Provident Fund  
Commissioner / OIC,  
Regional officer,  
Court Road,Udupi 576101. ....Respondents

(By Shri S.Sugumaran ... ACGSC for R-1)  
(By Smt.Vanita KR ... Counsel for R-2 to R4)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER (J):

1. Heard. Applicant is transferred on his promotion. He says that he does not want the promotion, but he wants to continue as LDC. But the real issue seems to be that some allegations of moral turpitude has been made against the applicant and a police compliant has been filed against him. In this scenario, the respondents found it not suitable for applicant to remain at that station and had transferred him to Shivamogga. Since the applicant had refused his promotion, he will have to go to Shivamogga as LDC now. Therefore, there is no merit in the application, as transfer has been made for cogent reasons, we hold that there is no merit in the OA.

2. OA is, therefore, disposed off. No order as to costs.

(CV.SANKAR)  
MEMBER (A)

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(DR. K.B. SURESH)  
MEMBER (J)

**Annexures referred to by the applicant in OA No.1038/2018**

Annexure A1: Copy of order dated 28.6.2008

Annexure A2: Copy of representation dated 29.6.2008

Annexure A3: Copy of cadre strength

Annexure A4: Copy of representation dated 23.7.2008

Annexure A5: Copy of relieving order dated 9.7.2018

Annexure A6: Copy of order accepting report for duty

**Annexure referred to by the Respondents in the OA**

Annexure R1: Copy of letter dated 1.6.2018

Annexure R2: Copy of letter dated 18.5.2018

Annexure R3: Copy of Committee report

**Annexures referred in rejoinder**

Annexure RJ.A1: Copy of O. order dated 28.8.2008

Annexure RJ A2: Copy of letter dated 18.4.2018

Annexure RJ A3: Copy of note dated 26.4.2018

Annexure RJ A4: Copy of reply dated 27.4.2008

Annexure RJ A5: Copy of Form C

Annexure RJ A6: Copy of Form C

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